

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.74

Dated Guwahati, the 28th November, 2013

The Principal Seat of the Gauhati High Court will remain closed from 23rd to 31st December, 2013 on account of Winter Vacation (Christmas Holidays):

During the Vacation the arrangement of duties in the office for the Officers and Staff of the Principal Seat will be as follows: -

1. The Office will function on 23rd, 26th and 27th December, 2013 (3 days).
2. The Office will remain closed on 24th December, 2013 (on the occasion of Christmas Eve), 30th and 31st December, 2013.

Limitation will not run during the vacation.

By Orders,

Sd/ A. Chakravarty
REGISTRAR (JUDICIAL)

Memo No. HC.III-35/2011/ 5017-5048/G dated 28th November, 2013

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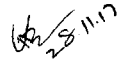
1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
3. L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
4. The Registrar (_____), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl, for information and necessary action.
6. The District & Sessions Judge, _____
(Assam, Tripura, Mizoram, Arunachal Pradesh)
7. The Registrar General, High Court of _____,
8. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The President, Gauhati High Court Bar Association, Guwahati.
10. The President, Gauhati High Court Advocates' Association, Guwahati.
11. The Secretary, High Court Bar Association Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
12. The Secretary, Bar Association, Dimapur.
13. The Secretary, Lawyers' Association, Guwahati.
14. The Senior Govt. Advocate, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
15. The Joint Registrar (Judl.) Gauhati High Court, Guwahati. He is requested to make necessary arrangement for holding Vacation Courts in the Principal Seat as well as Permanent Benches.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
19. The Director, Law Research Institute, Gauhati High Court, Guwahati.
20. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
21. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
22. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
23. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
24. The P.S. to Hon'ble Mr./Mrs./Dr.(Mrs.)Justice _____,
Gauhati High Court, Guwahati.

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- ✓ 25. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the notification in the website of Gauhati High Court.
26. The Superintendent(_____), Gauhati High Court, Guwahati.
27. The Court Officer No.1, Gauhati High Court, Guwahati.
28. The Court Master, Court No._____, Gauhati High Court, Guwahati.
29. The Chief Security Officer, Gauhati High Court, Guwahati.
30. C.A. to the Registrar General, Gauhati High Court, Guwahati.
31. The Manager, Staff Canteen of the Gauhati High Court (PS), Guwahati.
32. The Notice Board, Gauhati High Court, Guwahati.


(REGISTRAR JUDICIAL)


28/11/17